GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.3002 TO BE ANSWERED ON 3.8.2017

Supply of Coal to Thermal Power Plants

3002. DR. NARAMALLI SIVA PRASAD:

Will the Minister of COAL be pleased to state:

(a) the quantum of coal allocated by the Union Government to the thermal power plants in Andhra Pradesh during the last three years and the current year;

(b) whether the State had demanded more coal during the said period; and

(c) if so, the decision taken by the Union Government in this regard?

<u>A N S W E R</u>

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): The quantum of coal allocated by Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) to the Thermal Power Plants in Andhra Pradesh during the last three years and the current year is as under:

Power Plant	Annual Contracted Quantity (In Million Tonne)				
		2014-15	2015-16	2016-17	2017-18
NTPC Simhadri		10.12	11.82	12.32	12.32
APGENCO	Vijaywada/Dr. N. Tata Rao TPS	11.31	15.31	12.31	10.81
	Muddanur (Rayalseema TPP)	5.76	5.76	5.76	5.76
Thermal Power Tech		00	1.97	3.35	4.27
APGENCO JV (Damodaram Sanjeeva TPS)		00	00	5.00	5.00
HNPCL Hinduja		00	00	3.54	4.62
Total		27.19	34.86	42.28	42.78

(b) & (c) : M/s APGENCO represented to the Standing Linkage Committee (LT) for additional requirement of 1.2 MT for the Rayalseema TPS (Stage-III) Unit-IV due to enhanced capacity of the plant from 500 MW to 600 MW. APGENCO has been informed that the request of linkage for additional 100 MW capacity of the TPP be routed through Ministry of Power as per the provisions of Power Sector Linkage Policy 'SHAKTI'.
